## CENTRAL ADMINISTRATIVE TRIBUNAL KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

## ORDER SHEET

COURT NO.: 1 03.09.2021 R.A./351/8/2021 O.A./351/170/2014 (A&N)

**GEETA LALL** -V/S-

IP&T

ITEM NO:36 FOR APPLICANTS(S)

Mr. G. B. Kumar

FOR RESPONDENTS(S) Adv.:

Mr. K. Rao

| Notes of The Registry | Order of The Tribunal   |
|-----------------------|---|
| Notes of The Registry | Heard Mr. G.B.Kumar, Ld. Counsel for the review applicant, and Mr. K.Rao, Ld. Counsel appearing on behalf of review respondents/department.   |
|                       | 2. This Review Application has been moved by the applicant seeking review of the order dated 21.12.2020 passed by this Tribunal in M.A.351/01/2016 to the following extent:   |
|                       | "i. An order be passed to review the order dated 21.12.2020 passed by this Hon'ble Court in M.A. No. 351/01/2016 in O.A. No. 351/170/2014 whereby this Hon'ble Court disposed of the Miscellaneous Application with the direction to the respondents to dispose of the claim of the applicant and to pass appropriate order in terms of the original order passed in 0.A. No. 351/17/2014 dated 21.03.2014 within a period of three months. |
|                       | ii. An order be passed directing the respondents to dispose of the claim of the applicant and to pass appropriate order in terms of the original order passed in O.A. No. 351/170/2014 dated 11.06.2015 within a time frame.  |
|                       | iii. Any other order/orders, further order/orders as your Lordship madeem fit and proper in the ends of the justice."   |
|                       | 3. Ld. Counsel for the applicant submits that in the order date 21.12.2020, the Original Application No. has been shown a 351/17/2014 and the date of order has been reflected as 21.03.201 whereas the actual Original Application is O.A.No. 351/170/2014 are the date of order is 11.06.2015. Accordingly, he has prayed for revie of the aforesaid order.   |
|                       | 4. Having heard Ld. Counsel for the parties, the order dat 21.12.2020 passed in M.A. No. 01/2016 is reviewed and modified the following extent:   |

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"The Original Application No. 351/17/2014 and the order dated 21.03.2014" shall be read as "Original Application No. 351/170/2014 and the order dated 11.06.2015".

5. R.A. 351/01/2021 (arising out of O.A. No. 170/2014) stands disposed of accordingly.

(DR. NANDITA CHATTERJEE) MEMBER(A) ( BIDISHA BANERJEE) MEMBER (J)

no